

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building ,36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 205/TT/2016

Date: 19.5.2017

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject:- Determination of transmission tariff for 400 kV D/C (Quad) Sarnath-Varanasi transmission line alongwith associated bays at Varanasi GIS Sub-station under "Transmission System for Phase-I Generation Projects in Jharkhand and West Bengal Part-B" for 2014-19 period –Reg.

Sir,

With reference to your letter dated 12.5.2017 pursuant to ROP dated 13.4.2017 in Petition No. 205/TT/2016, I am directed to intimate that your request for extension up to 26.5.2017 for submission of the requisite information has been acceded to by the Commission. It is further intimated that no further extension of time shall be granted in this regard.

Yours faithfully,

Sd/-
(Monojit Sehrawat)
Assistant Chief (Legal)